

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

28.

IA-40/2024 in C.P.(IB)/61(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India
Vs
Viola Resorts Private Limited

SECTION: 7, 30 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Kunal Kanungo a/w Ms. Tanushree Sogani and Mr. Atishay Jain, Ld. Counsel for the Applicant/RP present. Mr. Aniruth Purusothaman, Ld. Counsel for the Promoter/Suspended Director present.
2. Registry is directed to number the Application filed vide Diary No.: 2709138/06810/2024 and list the same a/w IA-40/2024 on **12.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)